



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1697/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
Member, MACT No. III,
Kamrup (M), Guwahati

Dated Guwahati the 21st March, 2020.

Sub: **Casual leave.**

Ref:- Letter No. MACT No. III (11)/2020/237 dated 16.03.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 27.03.2020 along with station leave permission from the morning of 27.03.2020 till the morning of 30.03.2020, has been granted.

The P.O. STAT & Member, MACT No. 1, Kamrup, Guwahati and in his absence the Member, MACT No. 2, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1700

Memo NO.HC.VII-16/2002/1698-1 dated 21.3.2020

Copy to.

1. The P.O. STAT & Member, MACT No. 1, Kamrup, Guwahati.
2. The Member, MACT No. 2, Kamrup, Guwahati .
3. ✓ The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)